

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 303/1999
(O.A. 841/97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

PRAVASH PRASUN PANDEY

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. M. Lal, counsel

For the respondents : Mr. P.K. Arora, counsel

Heard on : 18.6.99

Order on 18.6.99

O R D E R

Heard ld. counsel for both the parties.

2. Mr. M. Lal, ld. counsel appearing on behalf of the applicant submits that the name of added respondent No.5, M.S. Paul, Divisional Engineer-I, 208/F, (Type-IV) Special Officer's Colony, Railway Quarters, Sealdah, Eastern Railway, Calcutta - 7000 14, has not been added in the ^{cause title of the} order dated 15.01.1999 passed by this Tribunal. So, the name and address of respondent No.5 as mentioned above should be added to the said order dated 15.01.99.

3. Mr. P.K. Arora appearing on behalf of the respondents submits that he has no objection regarding the claim of Mr. Lal ~~for such~~ inclusion of the name of respondent No.5 in the order dated 15.1.99.

4. In view of the above, the name of respondent No.5 is hereby included in the judgment of this Tribunal dated 15.1.99. This ^{be} ~~shall~~ be treated as a part of the order dated 15.1.99 passed by the Tribunal. Accordingly the M.A. is disposed of awarding no costs.

D. Purkayastha
(D. PURKAYASTHA)
MEMBER(J)